

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 61 of 2012 &
IA No. 280 of 2012**

Dated : 26th April, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

B.S.E.S. Rajdhani Power Ltd. ...Appellant (s)

Versus

Delhi Electricity Regulatory CommissionRespondent(s)

Counsel for the Appellant (s) : Mr. S. Ganesh, Sr. Adv.
Mr. Vishal Anand
Mr. Saket Musinapally

Counsel for the Respondent (s): Mr. Pradeep Misra
Mr. Manoj Kr. Sharma (for R-1)
Mr. Anand Kr. Ganesan
Ms. Swapna Seshadri
Mr. Amicus Curiae

**Appeal No. 62 of 2012 &
I.A. No. 281 of 2012**

B.S.E.S. Yamuna Power Ltd. ...Appellant (s)

Versus

Delhi Electricity Regulatory CommissionRespondent(s)

Counsel for the Appellant (s) : Mr. S Ganesh, Sr. Advocate
Mr. Ashish Gupta
Ms. Tarunima Vijra
Mr. Aditya Nayyar

Counsel for the Respondent (s): Mr. Pradeep Misra
Mr. Manoj Kr. Sharma (for R-1)
Mr. Anand Kr. Ganesan
Ms. Swapna Seshadri

ORDER

The learned senior counsel for the Appellant has finished his arguments in respect of 12 issues.

Post the matter for further submissions on the other issues on **08.05.2013 at 12.00 noon.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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